

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

19

**IA 1252(MB)2023 IN
C.P. (IB)/1388(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.04.2024**

NAME OF THE PARTIES:

Intec Capital Limited

Vs

Nirmiti Stampings Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Akshay Petkar, Ld. Counsel for the Applicant present. Mr. Nikhil Rajani, Proxy Counsel for the Respondent present.
2. At the request of Proxy Counsel, the matter is adjourned to **02.04.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)